

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5755-5756/2012

U.P. PANDIT DEEN DAYAL UPADHAYA VETERINA Petitioner(s)

VERSUS

S.M.COLLEGE VETERINARY SC.& AN.RES.&ORS. Respondent(s)
(With prayer for interim relief and office report)

Date: 09/08/2012 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Bijan Kumar Ghosh,Adv.

For Respondent(s) Mr. Navin Prakash,Adv.

UPON hearing counsel the Court made the following
O R D E R

Petitioner has to disclose the outcome of dasti service upon the
unserved respondents before 4.9.2012.
Served respondents may file counter affidavit till then.

			(S.G. SHAH)	
			REGISTRAR	